

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

TP No. 55/NCLT/AHM/2017 (New)  
Gujarat High Court CP No. 474/2016 c.w. CA 434/2016 (Old)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2017**

Name of the Company: Suzlon Wind International Ltd.

Section of the Companies Act: Sections 391-394 of the Companies Act, 1956;  
230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Jaimin R. Dave	Advocate.	Applicant	
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2.


**ORDER**

Learned Advocate Mr. Jaimin Dave i/b Learned Advocate Mrs. Swati Soparkar present for Petitioners.

Matter is reopened.

Learned Counsel for petitioner requested time to file remaining affidavits of secured creditors of petitioner company.

List the matter on 26.05.2017.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 25<sup>th</sup> day of May, 2017.